

Email

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VIKAS BHARDWAJ

MOST URGENT:- Conferment of Power of Judicial Magistrate First Class and Redesignation of existing Magisterial Courts of Delhi Judicial Service as per Bharatiya Nagarik Suraksha Sanhita-2023

From : Sandeep Gazette II <aojgazette2.dhc@nic.in>

Mon, Jul 01, 2024 09:25 AM

Subject : MOST URGENT:- Conferment of Power of Judicial Magistrate First Class and Redesignation of existing Magisterial Courts of Delhi Judicial Service as per Bharatiya Nagarik Suraksha Sanhita-2023

2 attachments

To : PDJ Office HQ <pdj-central@ddc.nic.in>, RAM SINGH <pdj-south@ddc.nic.in>, Viresh Panwar <pdj-east@ddc.nic.in>, Secretariat to Pr Distt and SJ <pdj-southwest@ddc.nic.in>, Tilak Raj <pdj-shahdara@ddc.nic.in>, Ashok Chandra Dhyani <pdj-southeast@ddc.nic.in>, VIKAS BHARDWAJ <pdj-west@ddc.nic.in>, PDJ Office New Delhi District <pdj-newdelhi@ddc.nic.in>, PDJ OFFICE NORTH WEST ROHINI <pdj-northwest@ddc.nic.in>, Ram Janma Prasad <pdj-north@ddc.nic.in>, PS to PDJ CUM SPL JUDGE CBI RADC <pdj-racc@ddc.nic.in>, PDJ Office North East <pdj-northeast@ddc.nic.in>, Delhi Judicial Academy <dja@nic.in>

MOST URGENT

Sir/Madam,

Please find attached herewith, a copy of Notification No.23/DHC/Gaz.IIB/BNSS/G-7/VI.E.2(a)/2024 dated 01.07.2024 and Order No.24/DHC/Gaz.IIB/BNSS/G-7/VI.E.2(a)/2024 dated 01.07.2024, on the above mentioned subject for information and necessary action.

Regards,

Administrative Officer (Judl.)
Gazette-IIB Branch
Delhi High Court

01/07/24
Vikas

75
Azadi Ka
Amrit Mahotsav

Order dated 01.07.2024.pdf

2 MB

Notification dated 01.07.2024.pdf

1 MB

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 21008-21056 /F.5(3)/Gaz./PDJ West/2024 Dated, Delhi the 02/7/24

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani Malhotra 2/7/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

M

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. 24 /DHC/Gaz.IIB/BNSS/G-7/VI.E.2(a)/2024

Dated: 01.07.2024

ORDER

In exercise of the powers conferred by sub-section (2) of Section 9 of the Bharatiya Nagarik Suraksha Sanhita, 2023 and all other powers enabling them in this behalf, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to re-designate the existing Magisterial Courts of Chief Metropolitan Magistrates, Addl. Chief Metropolitan Magistrates, Metropolitan Magistrates, etc. of all the Metropolitan Areas (erstwhile)/Judicial Districts of the National Capital Territory of Delhi, with effect from 01.07.2024, as under:

S.No.	Name of the District (Erstwhile Metropolitan Area)	Existing Designation of the Court	Designation of the Court with effect from 01.07.2024	Number of Courts
1.	Central	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate -01	Additional Chief Judicial Magistrate -01	02
		Additional Chief Metropolitan Magistrate -02	Additional Chief Judicial Magistrate -02	
		Additional Chief Metropolitan Magistrate (Special Acts)	Additional Chief Judicial Magistrate (Special Acts)	01
		Metropolitan Magistrate (Virtual Traffic Court)-01	Judicial Magistrate First Class (Virtual Traffic Court)-01	03
		Metropolitan Magistrate (Virtual Traffic Court)-02	Judicial Magistrate First Class (Virtual Traffic Court)-02	
		Metropolitan Magistrate (Virtual Traffic Court)-03	Judicial Magistrate First Class (Virtual Traffic Court)-03	
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	09
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate -07	Judicial Magistrate First Class -07	

		Metropolitan Magistrate -08	Judicial Magistrate First Class -08	
		Metropolitan Magistrate -09	Judicial Magistrate First Class -09	
		Metropolitan Magistrate (Mahila Court)- 01	Judicial Magistrate First Class (Mahila Court) -01	04
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (Mahila Court) -03	Judicial Magistrate First Class (Mahila Court) -03	
		Metropolitan Magistrate (Mahila Court) -04	Judicial Magistrate First Class (Mahila Court) -04	
		Metropolitan Magistrate (NI Act) -01	Judicial Magistrate First Class (NI Act) -01	06
		Metropolitan Magistrate (NI Act) -02	Judicial Magistrate First Class (NI Act) -02	
		Metropolitan Magistrate (NI Act) -03	Judicial Magistrate First Class (NI Act) -03	
		Metropolitan Magistrate (NI Act) -04	Judicial Magistrate First Class (NI Act) -04	
		Metropolitan Magistrate (NI Act) -05	Judicial Magistrate First Class (NI Act) -05	
		Metropolitan Magistrate (NI Act) -06	Judicial Magistrate First Class (NI Act) -06	
		Metropolitan Magistrate (NI Act) Digital Court-01	Judicial Magistrate First Class (NI Act) Digital Court-01	03
		Metropolitan Magistrate (NI Act) Digital Court-02	Judicial Magistrate First Class (NI Act) Digital Court -02	
		Metropolitan Magistrate (NI Act) Digital Court-03	Judicial Magistrate First Class (NI Act) Digital Court-03	
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
		Special Railway Magistrate	Special Railway Magistrate	01
2.	West	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	08
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	

		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate -07	Judicial Magistrate First Class -07	
		Metropolitan Magistrate -08	Judicial Magistrate First Class -08	
		Metropolitan Magistrate (Mahila Court)-01	Judicial Magistrate First Class (Mahila Court) -01	05
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (Mahila Court) -03	Judicial Magistrate First Class (Mahila Court) -03	
		Metropolitan Magistrate (Mahila Court) -04	Judicial Magistrate First Class (Mahila Court) -04	
		Metropolitan Magistrate (Mahila Court) -05	Judicial Magistrate First Class (Mahila Court) -05	
		Metropolitan Magistrate (NI Act) -01	Judicial Magistrate First Class (NI Act) -01	04
		Metropolitan Magistrate (NI Act) -02	Judicial Magistrate First Class (NI Act) -02	
		Metropolitan Magistrate (NI Act) -03	Judicial Magistrate First Class (NI Act) -03	
		Metropolitan Magistrate (NI Act) -04	Judicial Magistrate First Class (NI Act) -04	
		Metropolitan Magistrate (NI Act) Digital Court -01	Judicial Magistrate First Class (NI Act) Digital Court -01	02
		Metropolitan Magistrate (NI Act) Digital Court -02	Judicial Magistrate First Class (NI Act) Digital Court -02	
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
3.	New Delhi	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate -01	Additional Chief Judicial Magistrate -01	02
		Additional Chief Metropolitan Magistrate -02	Additional Chief Judicial Magistrate -02	
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	08
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	

		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate -07	Judicial Magistrate First Class -07	
		Metropolitan Magistrate -08	Judicial Magistrate First Class -08	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	02
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (NI Act) -01	Judicial Magistrate First Class (NI Act) -01	05
		Metropolitan Magistrate (NI Act) -02	Judicial Magistrate First Class (NI Act) -02	
		Metropolitan Magistrate (NI Act) -03	Judicial Magistrate First Class (NI Act) -03	
		Metropolitan Magistrate (NI Act) -04	Judicial Magistrate First Class (NI Act) -04	
		Metropolitan Magistrate (NI Act) -05	Judicial Magistrate First Class (NI Act) -05	
		Metropolitan Magistrate (NI Act) Digital Court-01	Judicial Magistrate First Class (NI Act) Digital Court-01	03
		Metropolitan Magistrate (NI Act) Digital Court-02	Judicial Magistrate First Class (NI Act) Digital Court-02	
		Metropolitan Magistrate (NI Act) Digital Court-03	Judicial Magistrate First Class (NI Act) Digital Court-03	
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
4.	South	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class-01	06
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	04

		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (Mahila Court) -03	Judicial Magistrate First Class (Mahila Court) -03	
		Metropolitan Magistrate (Mahila Court) -04	Judicial Magistrate First Class (Mahila Court) -04	
		Metropolitan Magistrate (NI Act) -01	Judicial Magistrate First Class (NI Act) -01	08
		Metropolitan Magistrate (NI Act) -02	Judicial Magistrate First Class (NI Act) -02	
		Metropolitan Magistrate (NI Act) -03	Judicial Magistrate First Class (NI Act) -03	
		Metropolitan Magistrate (NI Act) -04	Judicial Magistrate First Class (NI Act) -04	
		Metropolitan Magistrate (NI Act) -05	Judicial Magistrate First Class (NI Act) -05	
		Metropolitan Magistrate (NI Act) -06	Judicial Magistrate First Class (NI Act) -06	
		Metropolitan Magistrate (NI Act) -07	Judicial Magistrate First Class (NI Act) -07	
		Metropolitan Magistrate (NI Act) -08	Judicial Magistrate First Class (NI Act) -08	
		Metropolitan Magistrate (NI Act) Digital Court-01	Judicial Magistrate First Class (NI Act) Digital Court-01	03
		Metropolitan Magistrate (NI Act) Digital Court-02	Judicial Magistrate First Class (NI Act) Digital Court-02	
		Metropolitan Magistrate (NI Act) Digital Court-03	Judicial Magistrate First Class (NI Act) Digital Court-03	
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
5.	South-East	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	12
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	

		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate -07	Judicial Magistrate First Class -07	
		Metropolitan Magistrate -08	Judicial Magistrate First Class -08	
		Metropolitan Magistrate -09	Judicial Magistrate First Class -09	
		Metropolitan Magistrate -10	Judicial Magistrate First Class -10	
		Metropolitan Magistrate -11	Judicial Magistrate First Class -11	
		Metropolitan Magistrate -12	Judicial Magistrate First Class -12	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	03
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (Mahila Court) -03	Judicial Magistrate First Class (Mahila Court) -03	
		Metropolitan Magistrate (NI Act) -01	Judicial Magistrate First Class (NI Act) -01	05
		Metropolitan Magistrate (NI Act) -02	Judicial Magistrate First Class (NI Act) -02	
		Metropolitan Magistrate (NI Act) -03	Judicial Magistrate First Class (NI Act) -03	
		Metropolitan Magistrate (NI Act) -04	Judicial Magistrate First Class (NI Act) -04	
		Metropolitan Magistrate (NI Act) -05	Judicial Magistrate First Class (NI Act) -05	
		Metropolitan Magistrate (NI Act) Digital Court-01	Judicial Magistrate First Class (NI Act) Digital Court-01	03
		Metropolitan Magistrate (NI Act) Digital Court-02	Judicial Magistrate First Class (NI Act) Digital Court-02	
		Metropolitan Magistrate (NI Act) Digital Court-03	Judicial Magistrate First Class (NI Act) Digital Court-03	
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
6.	East	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Municipal Magistrate	Municipal Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	05
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	

		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	02
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (NI Act)	Judicial Magistrate First Class (NI Act)	01
		Metropolitan Magistrate (NI Act) Digital Court	Judicial Magistrate First Class (NI Act) Digital Court	01
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
7.	North-East	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	04
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	02
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (NI Act) Digital Court	Judicial Magistrate First Class (NI Act) Digital Court	01
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
8.	Shahdara	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	07
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	

		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate -07	Judicial Magistrate First Class -07	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	03
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (Mahila Court) -03	Judicial Magistrate First Class (Mahila Court) -03	
		Metropolitan Magistrate (NI Act) Digital Court	Judicial Magistrate First Class (NI Act) Digital Court	01
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
9.	North	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	07
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate -07	Judicial Magistrate First Class -07	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	02
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (NI Act) Digital Court-01	Judicial Magistrate First Class (NI Act) Digital Court -01	02
		Metropolitan Magistrate (NI Act) Digital Court -02	Judicial Magistrate First Class (NI Act) Digital Court -02	

10.	North-West	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	07
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	
		Metropolitan Magistrate -07	Judicial Magistrate First Class -07	
		Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	02
		Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
		Metropolitan Magistrate (NI Act)	Judicial Magistrate First Class (NI Act)	01
		Metropolitan Magistrate (NI Act) Digital Court-01	Judicial Magistrate First Class (NI Act) Digital Court-01	03
		Metropolitan Magistrate (NI Act) Digital Court-02	Judicial Magistrate First Class (NI Act) Digital Court-02	
Metropolitan Magistrate (NI Act) Digital Court-03	Judicial Magistrate First Class (NI Act) Digital Court-03			
11.	South-West	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate	Additional Chief Judicial Magistrate	01
		Municipal Magistrate	Municipal Magistrate	01
		Metropolitan Magistrate -01	Judicial Magistrate First Class -01	11
		Metropolitan Magistrate -02	Judicial Magistrate First Class -02	
		Metropolitan Magistrate -03	Judicial Magistrate First Class -03	
		Metropolitan Magistrate -04	Judicial Magistrate First Class -04	
		Metropolitan Magistrate -05	Judicial Magistrate First Class -05	
		Metropolitan Magistrate -06	Judicial Magistrate First Class -06	

	Metropolitan Magistrate -07	Judicial Magistrate First Class -07	
	Metropolitan Magistrate -08	Judicial Magistrate First Class -08	
	Metropolitan Magistrate -09	Judicial Magistrate First Class -09	
	Metropolitan Magistrate -10	Judicial Magistrate First Class -10	
	Metropolitan Magistrate -11	Judicial Magistrate First Class -11	
	Metropolitan Magistrate (Mahila Court) -01	Judicial Magistrate First Class (Mahila Court) -01	05
	Metropolitan Magistrate (Mahila Court) -02	Judicial Magistrate First Class (Mahila Court) -02	
	Metropolitan Magistrate (Mahila Court) -03	Judicial Magistrate First Class (Mahila Court) -03	
	Metropolitan Magistrate (Mahila Court) -04	Judicial Magistrate First Class (Mahila Court) -04	
	Metropolitan Magistrate (Mahila Court) -05	Judicial Magistrate First Class (Mahila Court) -05	
	Metropolitan Magistrate (NI Act) -01	Judicial Magistrate First Class (NI Act) -01	09
	Metropolitan Magistrate (NI Act) -02	Judicial Magistrate First Class (NI Act) -02	
	Metropolitan Magistrate (NI Act) -03	Judicial Magistrate First Class (NI Act) -03	
	Metropolitan Magistrate (NI Act) -04	Judicial Magistrate First Class (NI Act) -04	
	Metropolitan Magistrate (NI Act) -05	Judicial Magistrate First Class (NI Act) -05	
	Metropolitan Magistrate (NI Act) -06	Judicial Magistrate First Class (NI Act) -06	
	Metropolitan Magistrate (NI Act) -07	Judicial Magistrate First Class (NI Act) -07	
	Metropolitan Magistrate (NI Act) -08	Judicial Magistrate First Class (NI Act) -08	
	Metropolitan Magistrate (NI Act) -09	Judicial Magistrate First Class (NI Act) -09	
	Metropolitan Magistrate (NI Act) Digital Court-01	Judicial Magistrate First Class (NI Act) Digital Court-01	09
	Metropolitan Magistrate (NI Act) Digital Court-02	Judicial Magistrate First Class (NI Act) Digital Court-02	
	Metropolitan Magistrate (NI Act) Digital Court-03	Judicial Magistrate First Class (NI Act) Digital Court-03	
	Metropolitan Magistrate (NI Act) Digital Court-04	Judicial Magistrate First Class (NI Act) Digital Court-04	

		Metropolitan Magistrate (NI Act) Digital Court-05	Judicial Magistrate First Class (NI Act) Digital Court-05	
		Metropolitan Magistrate (NI Act) Digital Court-06	Judicial Magistrate First Class (NI Act) Digital Court-06	
		Metropolitan Magistrate (NI Act) Digital Court-07	Judicial Magistrate First Class (NI Act) Digital Court-07	
		Metropolitan Magistrate (NI Act) Digital Court-08	Judicial Magistrate First Class (NI Act) Digital Court-08	
		Metropolitan Magistrate (NI Act) Digital Court-09	Judicial Magistrate First Class (NI Act) Digital Court-09	
		Metropolitan Magistrate (Digital Traffic Court)	Judicial Magistrate First Class (Digital Traffic Court)	01
12	Rouse Avenue Court Complex (RACC)	Chief Metropolitan Magistrate	Chief Judicial Magistrate	01
		Additional Chief Metropolitan Magistrate -01	Additional Chief Judicial Magistrate -01	03
		Additional Chief Metropolitan Magistrate -03	Additional Chief Judicial Magistrate -03	
		Additional Chief Metropolitan Magistrate -04	Additional Chief Judicial Magistrate -04	
		Additional Chief Metropolitan Magistrate-02-cum-Administrative Civil Judge	Additional Chief Judicial Magistrate-02-cum-Administrative Civil Judge	01

The aforesaid Courts of Chief Judicial Magistrates, Additional Chief Judicial Magistrates, Judicial Magistrates of the First Class, etc. of the given judicial districts shall exercise powers/ jurisdiction over the same categories of cases and/ or cases of the same police stations/ areas, as were being exercised by the corresponding erstwhile Courts of Chief Metropolitan Magistrates, Additional Chief Metropolitan Magistrates, Metropolitan Magistrates etc. prior to the issuance of this order.

Where any erstwhile Courts of Chief Metropolitan Magistrates/ Additional Chief Metropolitan Magistrates, Metropolitan Magistrates, etc., prior to the issuance of this order had been earmarked/ notified for dealing with any particular categories of cases for any specified area(s), the corresponding successor Courts of Chief Judicial Magistrates, Additional Chief Judicial Magistrates, Judicial Magistrates of the First Class, etc. of the given judicial districts shall also exercise powers/ jurisdiction in respect of such particular categories of cases for such specified area(s), in terms of the earlier orders/ notifications in this respect.

The aforesaid Courts of Chief Judicial Magistrates, Additional Chief Judicial Magistrates, Judicial Magistrates of the First Class, etc. of the given judicial districts would however continue to exercise the powers of Chief Metropolitan Magistrates, Addl. Chief Metropolitan Magistrates, Metropolitan Magistrates, etc. exercisable under the Code of Criminal Procedure, 1973 for the purposes of and in terms of the provisions of sub section (2) of section 531 of the Bharatiya Nagarik Suraksha Sanhita, 2023.

BY ORDER OF THE COURT

SD/-

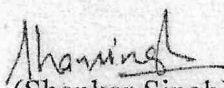
(KANWAL JEET ARORA)
REGISTRAR GENERAL

No. 3911-3952 /DHC/Gaz.IIB/BNSS/G-7/VI.E.2(a)/2024 Dated: 01.07.2024

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC(Act)(CBI), Rouse Avenue Court Complex, Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
5. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
6. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi
7. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
8. The Chief Secretary, Govt. of NCT of Delhi.
9. The Secretary General, Supreme Court of India, New Delhi.
10. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
11. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
12. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
13. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
14. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi-110003.
15. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
16. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
17. The Head of Office/Controlling Authority, Drugs Control Department, Govt. of NCT of Delhi, F-17, Karkardooma, Delhi-110032.

18. The Commissioner of Police, Police Headquarters, New Delhi.
19. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
20. The Chairperson, New Delhi Municipal Council, Palika Kendra, New Delhi.
21. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
22. PS to all Hon'ble Judges, Delhi High Court for information of Hon'ble Judges.
23. The Registrar General, All High Courts.
24. All Registrars, Delhi High Court, New Delhi.
25. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
26. The Registrar (Vigilance), Delhi High Court, New Delhi.
27. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
28. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
29. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi for information and for placing a copy in the personal file of the officer(s) concerned.
30. The officers concerned through their respective Principal District & Sessions Judge(s).
31. The concerned Pay & Accounts Officer through respective Principal District & Sessions Judge(s).
32. The Joint Registrar (IT), Delhi High Court with the request to upload this order on the website of Delhi High Court.
33. The Hony. Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049.
34. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
35. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
36. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
37. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
38. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
39. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
40. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
41. The Hony. Secretary, Rouse Avenue District Court Bar Association, New Delhi.
42. Guard File.


(Shankar Singh)
Joint Registrar (Gaz.IIB)